

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2203
ANSWERED ON 12.02.2026**

IRREGULAR POWER SUPPLY IN RURAL/TRIBAL AREAS

†2203. SMT. ANITA NAGARSINGH CHOUHAN:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware that electricity supply is irregular in many rural and tribal-dominated areas of Parliamentary Constituency No. 24–Ratlam-Jhabua-Alirajpur and that the expected benefits of smart meters, advanced distribution systems and grid modernisation are not being adequately realised and if so, the details thereof;
- (b) whether the Government has approved any project under the National Smart Grid Mission (NSGM) in the said Parliamentary Constituency and if so, the details of approved amount and the present status of implementation thereof, project-wise;
- (c) whether the Government proposes to implement a special action plan in this region for installation of smart meters, reduction of line losses and better integration of renewable energy, if so, the details thereof; and
- (d) if not, the reasons therefor along with the steps proposed to be taken by the Government to accord priority to this Parliamentary Constituency in future?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d) : Electricity being a concurrent subject, supply and distribution of electricity to consumers in all areas, is within the purview of the respective State Government/distribution utility. Government of India (GoI) is supplementing the efforts of the States under the ongoing Revamped Distribution Sector Scheme (RDSS) by providing financial assistance to strengthen the distribution infrastructure to help them reduce the line losses and achieve the objective of providing quality and reliable supply of power to all consumers.

Under RDSS, projects worth Rs. 1.53 lakh crore for loss reduction infrastructure and Rs. 1.31 lakh crore for smart metering have been sanctioned based on the proposals submitted by the States. For the State of Madhya Pradesh, loss reduction works amounting to Rs. 9,738 Cr. and smart metering works amounting to Rs. 8,911 Cr have been sanctioned.

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Under the scheme, distribution infrastructure works amounting to Rs. 360 crore are under implementation in Ratlam Parliamentary Constituency, which include works like construction of new 33/11 KV Substation, feeder bifurcation, feeder segregation, installation of additional Distribution Transformer, replacement of old cables etc. In addition, household electrification works of 8,232 tribal households have also been sanctioned under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) out of which 657 households have been electrified till date.

Further, smart metering is an important intervention under the scheme to improve the collection efficiency of the DISCOMs while providing benefits like automatic energy accounting, improved load forecasting and facilitating an enabling ecosystem for energy transition. Under the scheme, works for installation of 20.33 crore smart meters have been sanctioned including 1.34 crore smart meters for the State of Madhya Pradesh. Till date, 5.59 crore smart meters have been installed across the country under various schemes including RDSS. This includes, 37.29 lakh smart meters installed in the State of Madhya Pradesh, of which 1,69,049 smart meters have been installed in Ratlam Parliamentary Constituency.

Under RDSS, release of funds for distribution infrastructure is linked to achievement of the distribution utilities against various parameters including reduction in losses and progress of installation of smart meters. The implementation of the sanctioned works is expected to strengthen the distribution infrastructure and facilitate integration of renewable energy.
